

Shri K. K. Basu: May we know the minimum area of land that is usually allotted to these agriculturists?

Shri A. P. Jain: The minimum, I believe, is about six bighas in West Bengal.

Shri K. K. Basu: I wanted to know the land allotted outside Bengal—does he mean six bighas in terms of the West Bengal measurement?

Shri A. P. Jain: The measurement is the same all over India—a bigha is about 5/8ths of an acre.

Shri K. K. Basu: It is not correct: he does not know.

Mr. Deputy-Speaker: Order, order. If he does not know let him satisfy himself.

SCHEDULED AND NON-SCHEDULED BANKS

*1217. **Shri C. E. Iyyanni:** Will the Minister of Finance be pleased to state:

(a) the number of Scheduled and non-Scheduled Banks, if any, that have been reconstructed during the last five years;

(b) the percentage or the ratio of dividends given to the liabilities to the creditors paid by the Banks that went into liquidation during this period; and

(c) the number of Banks in various groups according to the categorisation made by the Industrial Tribunal State-wise?

The Deputy Minister of Finance (Shri A. C. Guha): (a) The number of banks working under schemes of arrangement as on the 28th February 1953, was 6 scheduled banks and 23 non-scheduled banks, 29 in all.

(b) The information is being collected and will be laid on the Table of the House in due course.

(c) The Award of the All-India Industrial Tribunal (Bank Disputes), which contains the required information, will be published shortly.

VISIT OF INTERNATIONAL MONETARY FUND MISSION

*1218. **Sardar A. S. Saigal:** Will the Minister of Finance be pleased to refer to the reply to starred question No. 430 asked on the 2nd March, 1953 and state whether it is proposed that the International Monetary Fund Mission will visit important centres of Industry and Commerce and meet leading economists in India?

The Parliamentary Secretary to the Minister of Finance (Shri B. E. Bhagat): The International Monetary Fund Mission has since left India. During its stay here, the Members of the Mission visited only Delhi, Bombay and Calcutta amongst the Industrial and Commercial Centres and met some leading economists of the country.

DISCHARGED PERSONNEL OF STATES FORCES

*1219. **Shri N. Sreekantan Nair:** Will the Minister of Defence be pleased to state:

(a) whether the discharged personnel of the States Forces have been sanctioned their dues such as Pensions etc.; and

(b) whether there have been complaints from the discharged officers of Travancore-Cochin State Forces regarding the same?

The Deputy Minister of Defence (Sardar Majithia): (a) Dues have been sanctioned in 38,638 cases out of 41,859. The cases which remain to be settled are those in which entries in the basic service documents need verification or those in which clarification of the State rules and regulations is necessary.

(b) Complaints have been received only from two officers of Travancore-Cochin State Forces.

Shri N. Sreekantan Nair: Am I to understand that all the other officers in Travancore-Cochin State have been given their due claims?

Sardar Majithia: Complaints have been received from only two officers; apparently the claims of others must have been settled.

Shri N. Sreekantan Nair: In the case of how many persons have the claims been settled and how many cases are yet to be settled now?

Sardar Majithia: As I have already mentioned out of 41,859 cases, 38,638 have been settled.

Shri N. Sreekantan Nair: Can you give the break-up of these figures in regard to Travancore-Cochin State?

Mr. Deputy-Speaker: Am I to give the information? The hon. Member is addressing me.

Shri M. R. Krishna: May I know the number of 'demobbed' soldiers in Hyderabad State who have yet to receive their gratuity?

Sardar Majithia: The actual strength on 1st April 1950 was 6,473; the number selected is 356.

Shri V. P. Nayar: Is it a fact that over 1,500 men were discharged from the ex-Travancore-Cochin State Forces and is it also a fact that while these soldiers were discharged from the Indian army, their pensions were calculated on the basis of the rates applicable to Travancore-Cochin forces?

Sardar Majithia: The position is like this. Those persons who opted out for service in the Indian army and were not found suitable, in their cases a special provision was made and they got special rates of pension. Those who were absorbed into the Indian Army, naturally, will get pensions as admissible to the Indian other ranks. Those who were not found fit, naturally get the pensions as admissible to them according to the State Forces rules that were prevalent.

Shri V. P. Nayar: May I know whether the suitability or otherwise of these persons of the State forces was considered only at the time of computing the pensions or it was considered at the time of integration?

Sardar Majithia: At the time of integration.

Shri V. P. Nayar: Is it a fact that they were not discharged immediately, but were retained in the Indian army and after some time they were discharged with pension rights according to the old rates?

Sardar Majithia: The position is this. There were various considerations. As I have already mentioned, special considerations were given to those persons who opted out but were not found fit. That required a considerable amount of checking and re-checking from State records, their rolls and all that. That did entail a certain amount of delay, but that could not be helped.

Shri Nanadas: May I know, Sir, whether any Army pension code is being followed for this purpose?

The Minister of Defence Organisation (Shri Tyagi): According to the Army Pension codes in force in various States, many of these soldiers about whom my friends are anxious could get only 5 annas or 12 annas as pension. Therefore, in cases where people had opted to join the Central service, but were not found fit, they were given concessional rates than the usual rates they would otherwise get on the basis of these special rules.

Shri Punnoose: It is clear from the hon. Minister's reply that a pretty

good number of cases are yet to be decided and pensions granted. May I know whether any arrangement is being made to give some interim allowance, so that these people may not be put to hardship?

Sardar Majithia: It is not possible. It is one of natural consequence. It does take time. They are treated on a par with other soldiers of the Indian army.

Shri P. T. Chacko: May I know whether any alternative employment was given to these personnel when they were discharged from the State forces at the time of integration?

Shri Majithia: Attempts were made. You have got organisations which deal with these cases and every possible attempt is being made to find them alternative employment.

Shri P. T. Chacko: How many of these are employed like that?

Sardar Majithia: I have not got the break-up figures.

Shri V. P. Nayar: May I know the percentage of ex-Travancore-Cochin State Forces personnel who have very brilliant service to their credit overseas?

Sardar Majithia: That does not arise out of this question.

Shri V. P. Nayar: You tell us they were unfit.

श्री एम० एल० द्विवेदी : मैं माननीय मंत्री जी से जानना चाहता हूँ कि इस किस्म के लोगों को कृषि योग्य भूमि पर बसाने के लिए कहां कहां पर प्रबन्ध किया गया है ?

श्री त्यागी : इस के वास्ते प्रगर नोटिस दिया जायगा तो यह जानने का प्रयत्न किया जायग क्योंकि इस के लिए सारे हिन्दुस्तान भर के खेतों का ब्योरा लेना पड़ेगा ।

Shri Nanadas: May I know whether there is any proposal to revise the present Pension Code?

Shri Tyagi: Yes, Sir. As I said during the Budget Discussion, the general Pension Code is under revision. It is being examined. Government will be in a position to announce the result of that very soon.

Shri Punnoose: Is it a fact, Sir, that this discrimination of some people being sent away, applies only to

Travancore-Cochin State Forces and not to others?

Sardar Majithia: This is not a fact, Sir.

राष्ट्रीय पुस्तकालय, कलकत्ता

* १२२०. सठ गोबिन्द दास : क्या शिक्षा मंत्री यह बतलाने की कृपा करेंगे :

(क) भारत में सन् १९५२ में प्रकाशित पुस्तकों में से कितनी पुस्तकें कलकत्ता के राष्ट्रीय पुस्तकालय में प्राप्त हुई ; और

(ख) क्या ऐसे नियम बनाने का विचार है जिन से कि ग्रेट ब्रिटेन के ब्रिटिश पुस्तकालय की भांति अपने देश में प्रकाशित सभी पुस्तकों की प्रतियां राष्ट्रीय पुस्तकालय को उपलब्ध हो सकें ?

The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya): (a) 1021.

(b) The matter is under consideration.

सठ गोबिन्द दास : मंत्री यह जो १२२० पुस्तकों का माननीय मंत्री जी ने हवाला दिया है, तो मैं पूछना चाहता हूँ कि ये कितने दिनों के अन्दर प्राप्त हुई हैं ?

श्री के० डी० मालवीय : लाइब्रेरियन से हमारे पास जो आंकड़े आये हैं, वह सन् ४९ तक के हैं, लेकिन मैं यह कहना चाहता हूँ कि जो आंकड़े हमारे पास (Librarian) से आये हैं, उन से ज्यादा स्टेट्स से आ चुके हैं।

सठ गोबिन्द दास : 'बी' के उत्तर में माननीय मंत्री जी ने यह कहा कि यह विषय विचाराधीन है। क्या माननीय मंत्री जी को यह बात मालूम है कि न्यूयार्क की पब्लिक लायब्रेरी में और वाशिंगटन की कांग्रेस की लाइब्रेरी में जो कुछ अमरीका में छपता है, उस की तीन, तीन प्रतियां आती हैं और वह

दोनों जगह भेज दी जाती हैं, तो क्या इस तरह की योजना पर यहां भी विचार हो रहा है कि अपने देश में प्रकाशित सभी पुस्तकों की तीन, तीन प्रतियां कलकत्ते और दिल्ली की लाइब्रेरी में उपलब्ध हो सकें ?

مستتر آف! پهجو کوشن ایلڈ

نیشنل رسورسز ایلڈ سائنٹفک ریسرچ

(مولانا آزاد) : ماں - ایک ایسے ہی

بل پر گورنمنٹ غور کر رہی ہے۔

[The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): Yes, the Government is considering a Bill of just that kind.]

Shri Meghnad Saha: What is the annual grant for the purchase of books for the National Library?

Shri K. D. Malaviya: I will require notice.

SURVEY OF MEN OF LETTERS

*1221. **Shri M. L. Dwivedi:** (a) Will the Minister of Education be pleased to state whether any survey has been made in the country, of various men of letters, authors and the like, in the Rashtra Bhasha?

(b) Is it a fact that the work of compilation of a suitable dictionary, terminology and preparation of various documents and papers of Government in the Rashtra Bhasha, is being delayed for lack of hands?

(c) Is there any proposal or plan under consideration to utilise the services of such men?

The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya): (a) No, Sir.

(b) No, Sir. The work of the preparation of dictionaries in Hindi of Scientific Terms relating to various sciences has already been started under the guidance and supervision of the Board of Scientific Terminology and its ten Expert Committees on Physics, Botany, Chemistry, Mathematics, Social Sciences etc. The Hindi Section under the Ministry of Education is also helping the various Central Government Departments in finding suitable Hindi equivalents for such technical or other terms as are referred to that Section.